

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 & 172 of 2014

Dated : 15th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission & Ors.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Shruti
Mr. A. Gupta for R.2**

ORDER

The learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.12.2014 after serving copy on the other side.

Post the matter on **02.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js